

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

27/08/2019

O.A./260/317/2019

BHAGABAN CH BHUYAN  
-V/S-  
D/O POST

ITEM NO:23

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. G.R. Verma

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. Respondents' counsel is present and heard. He submits that the applicant has been allowed the relief as prayed for in the O.A. No one was present on behalf of the applicant on previous date i.e., on 10.07.19. The O.A. is therefore, dismissed for default for non prosecution on the part of the applicant.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J) ( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>